

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

05.03.2019

O.A./260/198/2014

ON MEMO

NIRANJAN KUMAR NAYAK

-V/S-

CENTRAL INSTITUTE OF FRESH WATER

ITEM NO:48

FOR APPLICANTS(S) Adv. : Mr. S. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. S. B. Jena

| Notes of The Registry | Order of The Tribunal |
|-----------------------|---|
| | <p>Heard Ld. Counsels for both the sides. The applicant in this OA is aggrieved since his service are not being regularized although he is working since the year 2000 as per the order at Annexure-A/1.</p> <p>Ld. Counsel for the applicant submitted that the facts of the present OA is similar to the facts in OA. No. 407/2014 which was disposed of along with other similar cases vide order dated 09.01.2018, copy of which was filed by the applicant's counsel. The respondents were directed in those OAs to consider the case of applicants vide order dated 09.01.2018. From the facts of the case in OA No. 407/2014, it appears that the facts of present OA are similar to the OA No. 407/2014 and vide Annexure-A/6, Director CIFA(Respondent No.2) has recommended the case of the present applicant for consideration.</p> <p>Ld. Counsel for the respondents submitted that no decision has been taken by the respondents in the matter relating to the OA No. 407/14 along with other OAs.</p> <p>Following the order dated 09.01.2018 of this Tribunal passed in OA No. 407/2014, the present OA is disposed of with direction to the respondents to take a decision regarding regularization or giving temporary status to the applicant if he is otherwise eligible in terms of guidelines</p> |

of Govt. of India. No costs.

(SWARUP KUMAR MISHRA)
MEMBER (J)

(GOKUL CHANDRA PATI)
MEMBER (A)

pms